

Annexure – 9

Name of the corporate debtor: Blu- Smart Mobility Tech Private Limited; Date of commencement of CIRP: 14.10.2025; List of creditors as on: 13.07.2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	BLU Smart Mobility Limited Ritesh Prakash Adatiya Authorized Director	28-10-2025	81,28,93,657.84	80,93,88,105.84	Other Creditors	-	-	Yes	0	0	35,05,552.00	-	
			81,28,93,657.84	80,93,88,105.84		-	-		-	-	35,05,552.00	-	

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.